

PATNA HIGH COURT, PATNA

NOTIFICATION


Dated : The //<sup>th</sup> June, 2019

No. 199 A : The Principal Judge, Family Court, named in column no. 2 of the table given below are hereby transferred and posted as District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Ashok Kumar, Principal Judge, Family Court, Nawadah.	Begusarai	Vacant
2.	Sri Janardan Tripathi, Principal Judge, Family Court, Motihari.	Sheikhpura	Vacant
3.	Sri Satyendra Nath Thakur, Principal Judge, Family Court, Banka.	Araria	Vacant
4.	Sri Brajesh Kumar Pandey, Principal Judge, Family Court, Bhagalpur.	Jamui (w.e.f. 01.07.2019)	Vice Smt. Padma Kumari Choubey.

The transfer and posting of Sri Ashok Kumar, Principal Judge, Family Court, Nawadah as District and Sessions Judge of Jamui made under Court's notification no. 130A dated 15.04.2019 is hereby recalled.

By order of the High Court,

  
Registrar General/jc

Memo No. 48881-48909 / Patna, the 11<sup>th</sup> June, 2019

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Sri Ashok Kumar, Principal Judge, Family Court, Nawadah / District and Sessions Judge, Nawadah / District and Sessions Judge, Begusarai / District and Sessions Judge, Jamui / Sri Janardan Tripathi, Principal Judge, Family Court, Motihari / District and Sessions Judge, Motihari/ District and Sessions Judge, Sheikhpura/ Sri Satyendra Nath Thakur, Principal Judge, Family Court, Banka / District and Sessions Judge, Banka / District and Sessions Judge, Araria / Sri Brajesh Kumar Pandey, Principal Judge, Family Court, Bhagalpur / District and Sessions Judge, Bhagalpur / Smt. Padma Kumari Choubey, District and Sessions Judge, Jamui /Registrar (Vigilance), Patna High Court, Patna/Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C A.D. Misc. Section, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Judicial Officers Service, Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna; for information and necessary action.

**The officers at serial no. 1 to 3 are directed to make over charge at their present place of posting immediately so as to join their new assignment soon thereafter.**

**The officer posted at serial no. 4 is directed to make over charge at his present place of posting in consultation with the District and Sessions Judge of the station where he has been transferred.**

By order of the High Court,

  
Registrar General 1/L